

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**APPEAL NO. 201 OF 2014 &  
IA NOS. 316, 392, 394 & 287 OF 2015**

**Dated: 25<sup>th</sup> July, 2016**

**In the matter of:-**

**Reliance Infrastructure Ltd.**

**Versus**

**Maharashtra Electricity Regulatory Commission & Anr.**

**.... Appellant (s)**

**.... Respondent (s)**

**ORDER**

The Court has not assembled. As agreed by the parties, list the matter on **22.09.2016.**

**COURT MASTER**